

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

In the matter of:

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

AFFIDAVIT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE (DPCC) WITH RESPECT TO ORDER DATED 28.01.2025.

NDOH:-08.05.2025

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Filed by:

New Delhi:

Dated: 20th.03.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 693/2023

In the matter of:

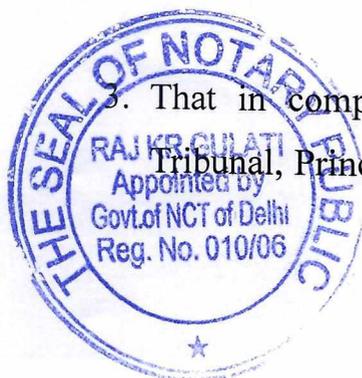
News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

AFFIDAVIT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE (DPCC) WITH RESPECT TO ORDER DATED 28.01.2025.

I, Dr. K.S. Jayachandran, Member Secretary, Delhi Pollution Control Committee, 3rd Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Member Secretary, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this Tribunal is considering the issue of filling up of the vacant posts in the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) and Central Pollution Control Board (CPCB) and also creation of adequate infrastructure therein.

3. That in compliance to the order passed by the Hon'ble National Green Tribunal, Principal Bench, dated 28/01/2025, I am filling the present affidavit,



covering the issues raised in the communication dated 14/02/2025 issued by the Central Pollution Control Board.

4. That in response to the issue of filling vacancies in DPCC, the status and action status in the format provided by CPCB is enclosed herewith as **ANNEXURE-1.**
5. That in response to the issue of the analytical parameters along with laboratory infrastructure & equipment available, recognition of Laboratories, etc. , the status and action status in the format provided by CPCB is enclosed herewith as **ANNEXURE-2.**
6. It is stated herein above is true and correct to the best of my knowledge, information and belief, and I believe the same to be true.


Deponent

Verification:

Verified at New Delhi on this 19th day of March, 2025 that the contents of the aforesaid affidavit are true and correct on the basis of records and nothing material has been concealed therefrom.



ATTESTED

**NOTARY PUBLIC
GOVT OF NCT OF DELHI**

12.0 MAR 2025


Deponent

PART A: STATUS OF FILLING OF VACANT POSTS

Name of the Board / Committee: DELHI POLLUTION CONTROL COMMITTEE (DPCC)

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Category of post	Status of Sanctioned posts in Number				Details of current vacancies in number	Action Taken (Approval of the Govt., Engagement agency, Advertisement, Exam date etc.)	Will the vacancy be filled by 30.4.2025 ?, (say Yes or No)	If not, the time line and reason for delay may be mentioned.
	Sanctioned	Vacancy as on 11.09.24	Filled after 11.09.24	Current Vacancy				
a) Scientific	31	24 a) 13 b) 10 c) 01	02 a) 00 b) 02 c) 00	22 a) 13 b) 08 c) 01	a) Direct 13	<ul style="list-style-type: none"> • 02 posts: DPCC itself. • 04 posts: Examination already conducted by DSSSB. • 07 posts: offer of appointment issued. 	No	<p>Total Posts : 13 (Group-A Posts -02 + Group-B Posts - 01 + Group-C Posts - 10)</p> <p>(I) Group-A Posts : 02</p> <p>(i) Scientist-B - 02 Posts</p> <ul style="list-style-type: none"> • These posts are under consideration with Administrative Reforms (AR) Department, GNCTD for revival. • After getting approval from AR, Department, GNCTD, these posts will be filled up within 06 months. <p>Timeline : 06 months</p> <p>(II) Group-B Posts : 01</p> <p>(i) Scientific Assistant-01</p> <p>(III) Group-C Posts : 10</p> <p>(i) Senior Lab Assistant - 03</p>

										<p>Group-B & Group-C:-</p> <ul style="list-style-type: none"> • Requisitions for 04 posts (Scientific Assistant-01 + Senior Lab Assistant -03) have been sent to Delhi Subordinate Services Selection Board (DSSSB), Government of NCT of Delhi (<i>Board makes recruitments to various posts of Group-B (Non Gazetted) and Group-'C' in Government of NCT of Delhi, MCD, NDMC and autonomous bodies under the Government of NCT of Delhi</i>) for filling up these posts. • DSSSB has conducted examination for the said posts and matter is further under process in DSSSB. • Vide letters dated 24.06.2024, 18.07.2024, 12.08.2024, 22.10.2024 & 16.01.2025, DSSSB was requested to expedite the matter. <p>Timeline: 02 months after receipt of e-dossiers from DSSSB.</p> <p>(ii) Junior Lab Assistant – 07</p> <ul style="list-style-type: none"> • Offer of appointment have been issued on 20.02.2025 to 07 candidates for the post of Junior Laboratory Assistant after receipt of e-dossiers from DSSSB. <p>Timeline: 03 months</p>
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					b) Promotion	08	N.A	No	<p>Total Posts : 08 (Group A Posts -04 + Group-B Posts - 01 + Group-C Posts - 03)</p> <p>(I) Group-A Posts : 04</p> <p>(i) Additional Director (Scientific) -01</p> <p>(ii) Senior Scientist L-I (Scientist-C) - 01</p> <ul style="list-style-type: none"> • No incumbent shall be eligible for promotion in near future, therefore, these posts are being filled up through deputation where the mode of recruitment is "by Promotion failing which by deputation". • DPCC has made efforts five times since 31.07.2024 by floating advertisements to fill up these posts on deputation basis. • Recruitment for these 2 posts through deputation is under process and shall be completed within 03 months. <p>Timeline : 03 months</p> <p>(iii) Scientist-B - 02</p> <ul style="list-style-type: none"> • 02 personnel will be eligible to be promoted by April, 2025. <p>Timeline : 03 months</p> <p>(II) Group-B Posts : 01</p> <p>(i) Scientific Assistant-01</p> <p>(III) Group-C Posts : 03</p>
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								<p>(i) Senior Lab Assistant – 03</p> <p>Group-B & Group-C:-</p> <ul style="list-style-type: none"> • 01 personnel will be eligible to be promoted for the post of Senior Lab Assistant by April, 2025. • For remaining 03 posts, no incumbent shall be eligible for promotion in near future, therefore, remaining 03 posts are being filled up through deputation where the mode of recruitment is “by Promotion failing which by deputation”. • DPCC has made efforts five times since 31.07.2024 by floating advertisements to fill up these posts on deputation basis. • Recruitment for these 03 posts through deputation is under process and shall be completed within 03 months. <p>Timeline : 03 months</p>	
					c) Deputation	1	N.A	No	<p>Total Posts : 01 (Group A Posts -01)</p> <p>(I) Group-A Posts : 01</p> <p>(i) Senior Scientist L-I (Scientist-C) – 01</p> <ul style="list-style-type: none"> • This post is under consideration with AR Department, GNCTD for revival. • After getting approval from AR, Department, GNCTD, these posts will be filled up within 06 months. • Recruitment of this post

								through deputation is also under process and shall be completed within 03 months. Timeline : 03 months (for deputation) / 06 months (for DR)
b)Engineering	152	104 a) 66 b) 32 c) 06	11 a) 09 b) 01 c) 01	93 a) 57 b) 31 c) 05	a) Direct	57	<ul style="list-style-type: none"> • 17 posts: DPCC itself. • 40 posts: Advertisement published by DSSSB. Examination date yet to be scheduled by DSSSB. 	<p>No</p> <p>Total Posts : 57 (Group A Posts -17 + Group-B Posts – 40)</p> <p>(I) Group-A Posts : 17</p> <p>(i) Senior Environmental Engineer – 05</p> <p>(ii) Programmer - 01</p> <ul style="list-style-type: none"> • These posts are under consideration with AR Department, GNCTD for revival. • After getting approval from AR, Department, GNCTD, these posts will be filled up within 06 months. <p>Timeline : 06 months</p> <p>(iii) Assistant Environmental Engineer - 11</p> <ul style="list-style-type: none"> • Offer of appointments were issued to 07 candidates selected from the list of "Non Recommended Candidate" of Engineering Services Examination (ESE)-2022 conducted by UPSC. <p>Timeline : 06 months</p> <ul style="list-style-type: none"> • Remaining 04 posts reserved for OBC category could not be filled up; therefore, these posts have been included with

								<p>proposed recruitment of 18 promotional AEE posts.</p> <ul style="list-style-type: none"> • Advertisements have been floated. • The recruitment shall be completed within 06 months. <p>Timeline : 06 months</p> <p>(II) Group-B Posts : 40</p> <p>(i) Junior Environmental Engineer -40</p> <ul style="list-style-type: none"> • Requisitions for these 40 posts have been sent to Delhi Subordinate Services Selection Board (DSSSB), Government of NCT of Delhi (<i>Board makes recruitments to various posts of Group-B (Non Gazetted) and Group-'C' in Government of NCT of Delhi, MCD, NDMC and autonomous bodies under the Government of NCT of Delhi</i>) for filling up these posts. • Vide letters dated 24.06.2024, 18.07.2024, 12.08.2024, 22.10.2024 & 16.01.2025, DSSSB was requested to expedite the matter. <p>Timeline: 02 months after receipt of e-dossiers from DSSSB.</p>	
					b) Promotion	31	N.A	No	<p>Total Posts : 31 (Group A Posts -31)</p> <p>(I) Group-A Posts : 31</p>

								<p>Candidate" of Engineering Services Examination (ESE)-2023 conducted by UPSC.</p> <ul style="list-style-type: none"> • Advertisements for 22 posts (18 posts + 04 OBC left over posts) have been floated. • The recruitment shall be completed within 06 months. <p>Timeline : 06 months</p>	
					c) Deputation	5	N.A.	No	<p>Total Posts : 05 (Group A Posts -05)</p> <p>(I) Group-A Posts : 05</p> <p>(i) Environmental Engineer – 05</p> <ul style="list-style-type: none"> • These posts are under consideration with AR Department, GNCTD for revival. • After getting approval from AR, Department, GNCTD, these posts will be filled up within 06 months. <p>Timeline : 06 months</p>
d) Administration	161	78 a) 43 b) 34 c) 01	00	78 a) 43 b) 34 c) 01	a) Direct	43	<ul style="list-style-type: none"> • 37 posts: Advertisement published by DSSSB. Examination date yet to be scheduled by DSSSB. • 03 posts: Advertisement yet to be published by DSSSB. • 03 posts: These driver posts shall be filled up 	No	<p>Total Posts : 43 (Group-B Posts – 07 + Group-C Posts – 36)</p> <p>(I) Group-B Posts : 07</p> <p>(i) Legal Assistant -04 (ii) Assistant Section Officer/Head Clerk - 03</p> <p>(II) Group-C Posts : 36</p> <p>(i) Steno Grade II – 05 (ii) Junior Assistant (LDC) – 28</p> <p>Group-B & Group-C:-</p> <ul style="list-style-type: none"> • Requisitions for these 40 posts have been sent to Delhi Subordinate

						by DPCC through outsource.		<p>Services Selection Board (DSSSB), Government of NCT of Delhi (<i>Board makes recruitments to various posts of Group-B (Non Gazetted) and Group-'C' in Government of NCT of Delhi, MCD, NDMC and autonomous bodies under the Government of NCT of Delhi</i>) for filling up these posts.</p> <ul style="list-style-type: none"> • Advertisements for 37 posts published by DSSSB. Examination date yet to be scheduled by DSSSB and for 03 posts, advertisement yet to be published. • Vide letters dated 24.06.2024, 18.07.2024, 12.08.2024, 22.10.2024 & 16.01.2025, DSSSB was requested to expedite the matter. <p>Timeline: 02 months after receipt of e-dossiers from DSSSB.</p> <p>(iii) Drivers - 03</p> <ul style="list-style-type: none"> • These posts are being filled up through outsource.
				b) Promotion	34	N.A	No	<p>Total Posts : 34 (Group-A Posts – 03 + Group-B Posts – 12 + Group-C Posts – 19)</p> <p>(I) Group-A Posts : 03</p> <p>(i) Law Officer -01</p> <ul style="list-style-type: none"> • This post shall be filled up as

									<p>soon as the officer from feeder post becomes fit for promotion.</p> <p>(ii) Principal Private Secretary- PB3 - 02</p> <ul style="list-style-type: none"> No incumbent shall be eligible for promotion in near future, therefore, these 02 posts are being filled up through deputation where the mode of recruitment is "by Promotion failing which by deputation". DPCC has made efforts five times since 31.07.2024 by floating advertisements to fill up these posts on deputation basis. Recruitment for these 02 posts through deputation is under process and shall be completed within 03 months. <p>Timeline : 03 months</p> <p>(II) Group-B Posts : 12</p> <p>(i) Assistant Law Officer – 01</p> <ul style="list-style-type: none"> This post shall be filled up as soon as the officer from feeder post becomes eligible for promotion. <p>(ii) Steno Grade I - 03</p> <p>(iii) Assistant Section Officer/Head Clerk - 07</p> <p>(iv) Section Officer/Office Supdt - 01</p> <ul style="list-style-type: none"> No incumbent shall be eligible for promotion in near future, therefore, these 11 posts are being filled up through deputation where the mode of
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										<p>recruitment is “by Promotion failing which by deputation”.</p> <ul style="list-style-type: none"> • DPCC has made efforts five times since 31.07.2024 by floating advertisements to fill up these posts on deputation basis. • Recruitment for these 11 posts through deputation is under process and shall be completed within 03 months. <p>Timeline : 03 months</p> <p>(II) Group-C Posts : 19</p> <p>(i) Senior Assistant (UDC) – 17</p> <ul style="list-style-type: none"> • 02 personnel will be eligible to be promoted by April, 2025. • The matter for filling up of remaining 15 posts is under process through “By Deputation (including Short Term Contract)” where the mode of recruitment is “by Promotion”. • Matter is under consideration with Law Department, GNCTD for amendment in concerned Recruitment Rules (RRs). • The recruitment shall be completed within 04 months. <p>(ii) Junior Assistant (LDC) – 02</p> <ul style="list-style-type: none"> • These posts shall be filled up as soon as the officer from feeder post becomes eligible as per RRs. <p>Timeline : 04 months</p>
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					c) Deputation	01	N.A	No	Total Posts : 01 (Group-B Posts - 01) (I) Group-B Posts : 01 (i) Account Officer - 01 <ul style="list-style-type: none"> • This post is being filled up as Consultant as per advice of Finance Department, GNCTD. • Advertisements have been floated. • The recruitment shall be completed within 02 months. Timeline : 02 months
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Specific remarks, if any:

- (i) Recruitment of 84 posts (Group-B & C) is being done by Delhi Subordinate Services Selection Board (DSSSB). Vide letters dated 24.06.2024, 18.07.2024, 12.08.2024, 22.10.2024 & 16.01.2025, DSSSB was requested to expedite the matter.
- (ii) **Short Term Arrangement**
- **Technical/Scientific Posts:** Apart from the above, it is humbly submitted that to perform the function assigned to it and to fulfil functional necessities, 76 engineers have been hired and 45 engineers will be hired on contract. These engineers are graduate in engineering in the respective fields and, therefore, the shortage of manpower has been tackled through such engagement on a short term measure till regular vacancies are filled up. Thus, even though process of regular filling is on, work is getting management through short term arrangements in the meanwhile.
 - **Administrative Posts:** It is further submitted that to perform the function assigned to it and to fulfil functional necessities, 37 administrative posts have been filled up and 17 being hired on contract/outsourced. These contractual/outsourced persons with requisite qualifications and experience have been filled up to perform the functions assigned to it and to fulfil functional necessities. Even through process of regular filling is on, work is getting managed through short term arrangements in the meanwhile.

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Note: It is requested to please ensure that each sheet is created separately for each laboratory and rename the sheet accordingly . For e.g. Central Laboratory, Regional Laboratory etc				
LABORATORY ANALYTICAL FACILITIES				
Name of the Board / Committee: DPCC LABORATORY				
PART I: Facility available for monitoring of environmental parameters:				
S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
A. Sample Matrix / Group of Water and Wastewater				
(a) Physical Tests				
1	Temperature	Yes		
2	Colour	Yes		
3	pH	Yes		
4	Turbidity	Yes		
5	Conductivity	Yes		
6	Total Solids	Yes		
7	Total Dissolved Solids (TDS)	Yes		
8	Total Suspended Solids (TSS)	Yes		
(b) Inorganic Tests				
(i) General & Non-metallic				
1	Alkalinity	Yes		
2	Chloride	Yes		
3	Cyanide	No	6 Months	Specification finalized
4	Dissolved oxygen	Yes		
5	Nitrite nitrogen	Yes		
6	Nitrate nitrogen	Yes		

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7	Ammonical nitrogen	Yes		
8	Fluoride	Yes		
9	Hardness (Total)	Yes		
10	Calcium	Yes		
11	Magnesium	Yes		
12	Phosphate	Yes		
13	Sulphate	Yes		
14	Sulphide	Yes		
15	Total Residual chlorine (TRC)	Yes		
(ii) Trace Metals Tests				
1	Aluminium (Al)	No	6 Months	Procurement initiated
2	Arsenic (As) Total	No	6 Months	Procurement initiated
3	Barium	No	6 Months	Procurement initiated
4	Boron	No	6 Months	Procurement initiated
5	Chromium (Cr) Hexavalent	Yes		
6	Chromium (Cr) Total	Yes		
7	Cadmium (Cd)	Yes		
8	Cobalt (Co)	No	6 Months	Procurement initiated
9	Copper (Cu)	Yes		
10	Iron (Fe)	Yes		
11	Lead (Pb)	Yes		
12	Manganese (Mn)	Yes		
13	Mercury (Hg)	No	6 Months	Procurement initiated
14	Nickel (Ni)	Yes		
15	Potassium (K)	Yes		
16	Sodium (Na)	Yes		
17	Vanadium (V)	No	6 Months	Procurement initiated
18	Zinc (Zn)	Yes		
19	Selenium (Se)	No	6 Months	Procurement initiated
(c) Organics (General) and Trace Organics Tests				
1	Biological Oxygen Demand (BOD)	Yes		
2	Chemical oxygen demand (COD)	Yes		
3	Oil & Grease	Yes		

	4	Phenolic Compounds as C ₆ H ₅ OH	No	6 Months	Specification finalized
	5	Benzopyrene	No	6 Months	Procurement initiated
	6	Pesticides			
	6.a	Organochlorine Pesticides (OCPs) Tests			
	i	Aldrin	No	6 Months	Procurement initiated
	ii	Alpha Endosulphan	No	6 Months	Procurement initiated
	iii	p,p'-DDT	No	6 Months	Procurement initiated
	iv	Alpha-HCH	No	6 Months	Procurement initiated
	v	Beta HCH	No	6 Months	Procurement initiated
	vi	Beta Endosulphan	No	6 Months	Procurement initiated
	vii	Gamma-HCH	No	6 Months	Procurement initiated
	viii	o,p'-DDT	No	6 Months	Procurement initiated
	ix	p,p'-DDE	No	6 Months	Procurement initiated
	6.b	Organophosphorus Pesticides (OPPs) Tests			
	i	Malathion	No	6 Months	Procurement initiated
	ii	Methyl parathion	No	6 Months	Procurement initiated
	iii	Chlorpyrifos	No	6 Months	Procurement initiated
	iv	Dimethoate	No	6 Months	Procurement initiated
	v	Dieldrin	No	6 Months	Procurement initiated
	vi	Ethion	No	6 Months	Procurement initiated
	(d) Microbiological Tests				
	1	Total Coliform	Yes		
	2	Faecal Coliform	Yes		
	3	E. Coli	Yes		
	4	Faecal Streptococci	Yes		
	(e) Toxicological Tests				
	1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes		
	B. Sample Matrix / Group of Solid / Solid Waste				
	(a) Soil / Sediment / Compost Tests				
	1	Cation Exchange Capacity (CEC)	No	4 Months	Specification finalized
	2	Electrical Conductivity (EC)	No	4 Months	Specification finalized

	3	Organic carbon (Chemical Method)	No	4 Months	Specification finalized
	4	pH	No	4 Months	Specification finalized
	5	Soil moisture	No	4 Months	Specification finalized
	6	Total nitrogen	No	4 Months	Specification finalized
	7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	No	4 Months	Specification finalized
	(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
	1	Corrosivity	No	4 Months	Specification finalized
	2	Ignitability (Flash Point)	No	4 Months	Specification finalized
	3	Loss on Drying at 1050C (% Moisture Content)	No	4 Months	Specification finalized
	4	Loss on Drying at 5500C (% Organic Content)	No	4 Months	Specification finalized
	5	pH	No	4 Months	Specification finalized
	6	Organic carbon/matter (Chemical Method)	No	4 Months	Specification finalized
	7	Calorific Value	No	4 Months	Specification finalized
	8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)	No	4 Months	Specification finalized
C. Sample Matrix / Group of Analytes: Air					
(a) Ambient Air					
	1	Nitrogen dioxide as NO2	YES		
	2	Sulphur dioxide (SO2)	YES		
	3	Particulate matter (PM10)	YES		
	4	Particulate matter (PM2.5)	YES		

	5	Carbon Monoxide	YES		
	6	Ozone	YES		
	7	Benzene	YES		
	8	Ammonia	YES		
	9	Metals in Particulate Matter, Pb	NO		Outsourced
	10	Metals in Particulate Matter, As	NO		Outsourced
	11	Metals in Particulate Matter, Ni	NO		Outsourced
	12	Particulate Benzo-a-Pyrene (BaP)	NO		Outsourced
(b) Stack Gas / Stationary Source Emission					
	1	Particulate Matter	YES		
	2	Sulphur Dioxide	YES		
	3	Carbon Dioxide	YES		
	4	Carbon Monoxide (NDIR based Method)	YES		
	5	Temperature	YES		
	6	Moisture	YES		
	7	Oxygen	YES		
	8	Oxides of Nitrogen	YES		
	9	Halides (HCL/HF)	YES		
(c) Noise Level					
	1	Ambient Noise level measurement (20 to 140 dB)	YES		
	2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	YES		
(d) Meteorological Monitoring					
	1	Ambient Temperature	YES		
	2	Wind direction	YES		
	3	Wind speed	YES		
	4	Relative Humidity	YES		
	5	Mixing Height	YES		
Specific remarks, if any:					

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PART II: Details of Laboratory Infrastructure (Instruments and Equipment)				
S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes				
a) Mandatory Requirements				
1	Portable / Pen type pH meter / pH strip	Yes		
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes		
3	Electrical Conductivity meter pen type	Yes		
4	Flow meter / Physical flow measuring	Yes		
5	GPS / Mobile with GPS app	Yes		
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes		
7	Thermometer	Yes		
8	Stainless steel bucket with nylon rope and mug	Yes		
9	Ground water level measuring device	No	1 Month	Specification finalized
10	Scoop / shovel	No	1 Month	Specification finalized
11	Auger / core sampler	No	1 Month	Specification finalized
b) Optional Requirements				
1	Bottom Sampler / Depth sampler	No	2 Months	Specification finalized

	2	Chloroscope for residual chlorine	No	2 Months	Specification finalized
	3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	No	2 Months	Specification finalized
	4	Ekman Dredge	No	2 Months	Specification finalized
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					
	1	Fine dust samplers PM2.5 (*4 Nos)	YES		
	2	Respirable Dust Sampler PM 10 (*4 Nos)	YES		
	3	High Volume Sampler (SPM) (4 Nos)	* NO		
	4	Handy Sampler with set of glass impingers (*2 Nos)	YES		
	5	Low Volume Sampler (LVS)	YES		
	6	Tedler bags different sizes	YES		
	7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	YES		
	8	Nitrogen Cylinder portable	YES		
	9	Activated Charcoal tubes/ Tenex	YES		
	10	Barometer (Digital)	YES		
	11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	YES		